

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.1073/2015

New Delhi, this the 16th day of January, 2020

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Ms.Aradhana Johri, Member (Administrative)

Sh. Arjun Rao
S/o Shri Bhana Mal
R/o D-64, Main Gopal Nagar,
Najafgarh, New Delhi.
(Ex. Constable, No. 3039-PCR
&PIS No. 28824848 Delhi Police)
Age 51 years

-Applicant

(By Advocate: Mr.Kanwal Sapra, Mr.Arun Sapra)

Versus

1. The Commissioner of Police
M.S.O. Building, I.P. Estate,
P.H.Q., Delhi
2. The Joint Commissioner of Police
Operations, Delhi Police
Police Headquarters, I.P. Estate,
M.S.O., Building, Delhi.
3. Addl. Dy. Commissioner of Police,(G.A.)
Police Control Room
Model Town-11, Delhi. - Respondents

(By Advocate: Mrs. Sumedha Sharma)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

Heard Mr. Kanwal Sapra & Mr. Arun Kumar Sapra, learned counsel for the applicant and Ms. Sumedha Sharma, learned counsel for the respondents as well.

2. The relief(s) prayed in this OA are as under:-

- "a) call for the record of the case; and
- b) set aside the impugned order vide which the Applicant has been dismissed from service with all consequential benefits; and

- c) pass any other order/ direction in favour of the Applicant and against the Respondents which this Hon'ble Tribunal deems fit and proper in the facts and circumstances of the case; and
- d) award cost of the proceedings."

3. At the time of hearing, learned counsel for the applicant submits that this OA may be disposed of with a direction to the respondents to consider his representation on the basis of quashing of the FIR by the Criminal Court. Hence, this OA is disposed of without going into the merits of the case, with permission to the applicant to file representation within a period of one month from the date of receipt of a copy of this order. If such a representation is filed by the applicant, the respondents may consider & disposed of said representation within two months thereafter in accordance with the law. No order as to the costs.

(Aradhana Johri)
Member(A)

(S.N. Terdal)
Member (J)

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